1	2	3	4	5	6	7
Maharashtra	42000	71000	13493	14549	69.04	7.83
Meghalaya	2727	3939	41.87	294.55	44.44	603.49
Odisha	15200	17250	5224	5249	13.49	0.48
Rajasthan	27500	33500	4428	7024	21.82	58.61
Uttar Pradesh	47000	57800	13164	15836	22.98	20.30

Notes: (i) Plan Outlay includes State's Own Resources, State's Net Borrowings, Central Assistance to State Plan, Resources of Local Bodies and State Public Sector Enterprises.

- (ii) State's Own Resources include Balance from Current Revenues, Misc. Capital Receipts, Finance Commission Plan Grants.
- (iii) Maharashtra's high growth in Plan Outlay for 2012-13 is due to inclusion of Public Sector Enterprises resources for 2012-13 whereas these resources amounting to Rs. 26000 crore were not included to the Outlay of 2011-12.

## Setting up of NTDPC

3050. DR. K.V.P. RAMACHANDRA RAO: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government has set up National Transport Development Policy Committee (NTDPC);
  - (b) if so, what is the major objectives of the Committee;
  - whether the committee has submitted the report; and
  - (d) if so, the details of the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) Yes, Sir.

- (b) The major objective of the National Transport Development Policy Committee (NTDPC) is to assess the transport requirements of the economy for the next two decades and to recommend a comprehensive and sustainable policy for meeting the transport requirements keeping in view the comparative resource cost advantages of various modes of transport.
  - (c) No, Sir.
  - (d) Question does not arise.

## Per capita transfer of funds for States

3051. SHRI N. K. SINGH: Will the PRIME MINISTER be pleased to state:

- (a) the details of the total per capita transfer of funds from the Centre to the States through devolution, Plan grants and non-Plan grants, State-wise;
- (b) whether the per capita total expenditure for Bihar is much lower than the national average and the average expenditure on general category States;
- (c) if so, whether Government intends to increase the total Central Government expenditure for Bihar; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) A Statement showing State-wise per capita transfer of funds from Centre to the States through devolution, Plan Grants and Non Plan Grants during 2011-12 is given in the Statement (See below).

(b) to (d) Bihar's per capita total Central transfer during 2011-12 was Rs. 4751 which is above the average of total transfer to General Category States of Rs. 4358. Besides the devolution and grants recommended by the Finance Commission, Union Government also provides plan assistance to Bihar through Central Assistance for State Plan and Centrally Sponsored Schemes (CSS). As a State Component of the Backward Regions Grant Fund (BRGF), there is a Special Plan for Bihar which provides substantial Central support on 100% grant basis. During 12th Plan the Central Government plans to increase the assistance to States including Bihar.

Statement

Per Capita Central Transfer (Devolution, Plan and Non-Plan)
to States during 2011-12

(In Rupees)

Sl.	State Name	Devolution/	Non Plan	Plan	Total		
No.		Share in	Grants	Grants	Transfer		
		Central Taxes	(Finance		(Devolution+		
		(Revised	Commission)		Plan+Non-		
		Estimates)			Plan)		
1	2	3	4	5	6		
L	Special Category States (SCS)						
1	Arunachal Pradesh	6294	4958	29811	41063		
2	Assam	2978	235	4034	7248		

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1	2	3	4	5	6		
3	Himachal Pradesh	2914	3810	<b>76</b> 00	14324		
4	Jammu and Kashmir	2785	3207	9994	15986		
5	Manipur	4240	4544	13057	21840		
6	Meghalaya	3523	1690	9587	14800		
7	Mizoram	6309	7492	25411	39212		
8	Nagaland	4055	8648	17891	30594		
9	Sikkim	10060	7343	28110	45513		
10	Tripura	3562	3091	12384	19037		
11	Uttarakhand	2853	590	4778	8220		
	Average - SCS	4507	4146	14787	23440		
II.	L. General Category States (GCS)						
1	Andhra Pradesh	2097	262	2211	4570		
2	Bihar	2691	238	1822	4751		
3	Chhattisgarh	2475	402	3139	6016		
4	Goa	4668	90	2675	7433		
5	Gujarat	1289	270	1286	2844		
6	Haryana	1058	264	1369	2690		
7	Jharkhand	2175	358	2286	4819		
8	Karnataka	1812	354	1720	3886		
9	Kerala	1794	415	1490	3699		
10	Madhya Pradesh	2510	287	2427	5224		
11	Maharashtra	1184	234	1507	2926		
12	Odisha	2915	560	2805	6281		
13	Punjab	1276	294	1160	2730		

212	Written Answers to	[RAJYA SAI	BHA]	Unstarred Questions		
1	2	3	4	5	6	
14	Rajasthan	2183	388	1780	4350	
15	Tamil Nadu	1763	335	1577	3675	
16	Uttar Pradesh	2523	227	1288	4038	
17	West Bengal	2035	188	1934	4157	
	Average - GCS	2144	304	1910	4358	
7	Average - All States	3072	1813	6969	11854	

Source: (i) Population 2011 Census, (ii) Planning Commission Transfers - Central Plan Scheme Monitoring System, (iii) Finance Commission Tax Devolution - Union Budget 2012-13 and (iv) Finance Commission Grants - Finance Commission Division of Ministry of Finance.

## Increase in pension amount under social scheme

†3052. SHRIMATI BIMLA KASHYAP SOOD: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government is contemplating to increase the pension amount of Rs. 21000 crore allocated under the social schemes for the people living Below Poverty Line by which 64.12 lakh people will be benefited; and
  - (b) if so, by when this plan would be materialized and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) and (b) National Social Assistance Programme (NSAP) is a welfare programme for persons Below Poverty Line (BPL) which comprises of three pension schemes namely Indira Gandhi National Old Age Pension Scheme(IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS) implemented in rural as well as urban areas.

The Government of India has modified with effect from 01.10.2012, the eligibility criteria and increased the rate of widow and disability pension from Rs. 200/- per month to Rs. 300/- per month under IGNWPS and IGNDPS. Under IGNWPS, pension is provided to the BPL widows who are in the age group of 40-79 years whereas the BPL persons suffering from severe or multiple disabilities in the age group of 18-79 years are eligible for disability pension under IGNDPS.

<sup>†</sup>Original notice of the question was received in Hindi.